

12.23 hrs.

**PAPERS LAID ON THE TABLE**

**NOTIFICATIONS UNDER THE RICE MILLING INDUSTRY (REGULATION) ACT, 1958, ETC.**

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :** I beg to lay on the Table—

- (1) A copy of the Rice Milling Industry (Regulation and Licensing) Fourth Amendment Rules, 1967, published in Notification No. GSR 1772 in Gazette of India dated the 29th November, 1967, under sub-section (4) of section 22 of the Rice Milling Industry (Regulation) Act, 1958. [Placed in Library, See. No. LT-2056/67]
- (2) A copy of the Annual Report of the National Cooperative Development Corporation for the year 1966-67, under sub-section (3) of section 14 of the National Cooperative Development Corporation Act, 1962. [Placed in Library, See. No. LT-2055/67.]
- (3) A copy of the Annual Report of the Indian Central Coconut Committee for the year 1965-66 (Hindi version. [Placed in Library, See No. LT-2057/67.]

**REPORT OF INDIAN GOVERNMENT DELEGATION TO THE FIFTY-FIRST SESSION OF THE INTERNATIONAL LABOUR CONFERENCE, ETC.**

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) :** I beg to lay on the Table :—

- (1) A copy of the Report of the Indian Government Delegation to the Fifty-first Session of the International Labour Conference held at Geneva in June, 1967. [Placed in Library See. No. LT-2058/67.]
- (2) A copy of the Main Conclusions of the Fourth Session of the

**Industrial Committee on Jute** held at New Delhi on the 28th October, 1967. [Placed in Library, See No. LT-2059/67.]

- (3) (i) A copy each of the following Notifications under sub-section (3) of section 37 of the Apprentices Act, 1961:—
  - (a) The Apprenticeship (Amendment) Rules, 1967, published in Notification No. GSR 1713 in Gazette of India dated the 11th November, 1967.
  - (b) The Apprenticeship (Amendment) Rules, 1967, published in Notification No. GSR 1714 in Gazette of India dated the 11th November, 1967.
- (ii) A statement showing reasons for delay in laying the above Notification. [Placed in Library, See No. LT-2060/67.]

**DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES ORDER, 1966**

**THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI. M. YUNUS SALEEM) :** I beg to lay on the Table a copy of the Delimitation of Parliamentary and Assembly Constituencies Order, 1966, under sub-section (2) of section 8 of the Representation of the People Act, 1950. [Placed in Library, See No. LT-2061/67.]

12.25 hrs.

**LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE**

**MR. SPEAKER :** The Committee on Absence of Members from the Sittings of the House in their Third Report